

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4414
ANSWERED ON:22.12.2005
EMPLOYMENT ON COMPASSIONATE GROUNDS IN BRO
Barman Shri Hiten;Bose Shri Subrata

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has made any policy for dependants of persons serving in the Border Roads Organisation (BRO) who are entitled for employment on compassionate grounds in case of their deaths;
- (b) if so, the details thereof;
- (c) whether the Government is aware that widows of the deceased employees have been refused employment in BRO;
- (d) if so, the reasons therefor and the number of such cases pending with the BRO as on date; and
- (e) the steps taken by the Government to appoint the widows/female dependents of the deceased employees in BRO?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) Yes, Sir.

(b) Compassionate appointments are made against five percent direct recruitment quota of group 'C' and 'D' posts. These appointments are given to a dependent family member i.e., spouse or son (including adopted son) or daughter (including adopted daughter) or brother or sister in case of unmarried Government Servants who are wholly dependent on the Government servant.

(c) to (e): From January 1985 to January 2002, there was a ban on recruitment of female personnel in the Border Roads Organisation. Female dependents are now employed within the provision of rules. At present there are 165 pending cases of widows and 35 cases of other female dependents seeking appointment.